

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 312 & 328/2022 in Company Petition IB/257/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:

RNP Scaffolding & Formwork pvt Ltd

...Operational Creditor

Vs

Naya - RCM Infra Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

ORDER

Matter adjourned to 19.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)